

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

ITEM No.34  
I.A.Nos.147 & 441/2020,  
93, 111,123, 126, 134, 177,  
67, 184, 209, 210, 233/2021 in  
C.P.(IB)No.154/BB/2017

**IN THE MATTER OF:**

State Bank of India	....	Petitioner
v.		
Deepak Cables (India) Ltd.	....	Respondent

**Order Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 04.09.2021**

**ORDER**

Due to some technical problem, there is no Court sitting on 04.09.2021.

Therefore, C.P.(IB)No.154/BB/2017 is adjourned to **08.10.2021**.

  
06/09

**BY ORDER**  
**(COURT OFFICER)**

Shruthi